



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/14	TP 7/17	Hearing	433( e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9.	TAHURA ANZAR 8095371495.	PETITIONER.	
	FOR SREEVATSA ASSOCIATES.		
9.	K. Dujyantha Kumar 9341223937	Respondent	

Counsel for Petitioner Company is present. PCS for respondent is present. He requested time to file objections. Since the respondent has appointed the PCS to defend the company in this case, there is no question of again issuing demand notice and the counsel for petitioner reported that already demand notice was issued to the respondent.

For filing objections, time is extended till 21.08.2017.

  
MEMBER (J)

  
MEMBER (T)